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GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
[DEPARTMENT OF COMMERCE]

**NOTIFICATION**

**CORRIGENDUM**

NEW DELHI, THE 12<sup>th</sup> SEPTEMBER, 2012

G.S.R----- (E).--- In the notification of the Government of India in the Ministry of Commerce and Industry (Department of Commerce) number G.S.R.381(E) dated the 24<sup>th</sup> May, 2012, published in the Gazette of India Extraordinary, Part – II, Section 3, sub-section(i) dated the 24<sup>th</sup> May, 2012, in English version, at page 18, in line 7, for “casual” read “causal”.

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